

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A. No. 1774/2013**

New Delhi this the 16<sup>th</sup> day of February, 2017

**Hon'ble Shri Shekhar Agarwal : Member (A)**  
**Hon'ble Shri Raj Vir Sharma : Member (J)**

Ms. Nazneen  
D/o. Shri Marghoob Ali  
House No. 472,  
Chhatta Lal Mian  
Gali Bahar Wali  
Daryaganj, Delhi-100 092. ....Applicant

(By Advocate : Mr. Ashok Agarwal with Mr. Ashutosh Dixit)

## Versus

1. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Secretary  
FC-18, Institutional Area,  
Karkardooma,  
Delhi-110 092.
2. Govt. of NCT of Delhi  
Through its Chief Secretary,  
Delhi Secretariat  
I.P. Estate,  
New Delhi-110 002.
3. Director of Education,  
Directorate of Education,  
Govt. of NCT of Delhi,  
Old Secretariat Building,  
Civil Lines,  
Delhi-110 054.
4. Central Board of Secondary Education  
Through its Secretary  
FIE, Patparganj  
Delhi-110 092.
5. National Council for Teacher Education  
Through its Secretary,  
Hans Bhawan, Wing II,  
1, Bahadur Shah Zafar Marg,  
New Delhi-110 002.

(Ms. Alka Sharma for R-1 and Mr. Abhay Singh for Mr. Raghvendra Pandey for R-5)

**O R D E R (ORAL)****Mr. Shekhar Agarwal : Member (A)**

Learned counsel for the applicant submits that the relief prayed for has been granted and the applicant wishes to withdraw this O.A. Accordingly, the O.A is dismissed as withdrawn. No costs.

(Raj Vir Sharma)  
Member (J)

(Shekhar Agarwal)  
Member (A)

/Mbt/